

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 4
(IB)-415(PB)/2019

IN THE MATTER OF:

Unimax International

... **Applicant / Petitioner**

Vs

M/s. Soho Infrastructure Pvt Ltd. ...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 09.10.2020

ORDER

Renotified to 11.11.2020.



(Nirmala Vincent)
Court Officer

09.10.2020
Deepak